

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY SHRI. JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/270/KOB/2024 in CP(IBC)/10/KOB/2024
SECTION	REG 17 (1) & 13 (2) IBBI.
NAME OF PARTIES	PIYUSH KISANLAL JANI (IRP) OF PELICAN BIOTECH AND CHEMICALS LABS PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	GEORGIE JOHNY
RESPONDENTS ADVOCATE/ PROFESSIONAL	

15th JULY 2024

ORDER

IA(IBC)/270/KOB/2024 in CP(IBC)/10/KOB/2024

This is an application filed by the IRP of M/s. Pelican Biotech and Chemical Labs Private Limited to place on record the report certifying the constitution of CoC and List of Creditors in compliance with Regulation 17(1) and Regulation 13(2)(d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 of the Corporate Debtor.

Learned Counsel, Mr. Georgie Johny appears on behalf of the Applicant through virtual mode.

The said reports filed by the IRP are discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/270/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)